

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3824
ANSWERED ON:16.05.2006
G I CERTIFICATE
Shivanna Shri M

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Geographical Indications Registration has granted GI Certificate to Bidriware of Bidar, Channapatna toys and dolls, Nanjangud banana, Coorg orange, Mysore betel leaf, Mysore rosewood inlay, Mysore traditional paintings and Mysore agarbathi; and

(b) if so, the manner in which this is likely to help the producers of these industrial and agricultural products?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR)

(a): Yes, Sir.

(b): Geographical Indication Registration (GI) gives to the registered-proprietor and all authorized users the legal right to the exclusive use of the geographical indication in relation to the goods in respect of which the geographical indication is registered and also the right to obtain relief in respect of its infringement. Exclusion of unauthorized persons from misusing geographical indications would ensure that genuine products of the rightful producers only are marketed.